

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	For filing objections.	560(6)	Anchor Lines Pvt. Ltd., Vs ROC & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) *Prema Hatti*

ROC

[Signature]

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. Report not received from ROC. Await report. List it on 15/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)